

अध्यक्ष महोदय : नहीं, वह ठीक नहीं है। कोई आयगा तो क्या कहेगा कि स्पीकर ने यह लगाया हुआ है। नहीं, यह गलत बात होगी।

श्री कंबर लाल गुप्त (दिल्ली सदर) : यह जो कुछ भी आप को कहना हो बजाय यहां कहने के लिख कर के मेम्बरों को भेज दें तो ज्यादा अच्छा होगा।

अध्यक्ष महोदय : कई दफा कहा है, बहुत दफा रिक्वेस्ट की है। कम से कम यह लास्ट अवर में न ले आवें। आप आते हैं, उसी वक्त दे कर और उसी वक्त यहां रूनिंग मांगते हैं।

श्री अटल बिहारी वाजपेयी (बलरामपुर) : आपको जो आज इस बारे में प्रश्न दिए गए हैं उन पर भी विचार कर लें।

अध्यक्ष महोदय : वही तो मैं कह रहा हूँ।

श्री अटल बिहारी वाजपेयी : अभी-अभी मैं ने दिया है वह शायद आप के सामने नहीं आया है

अध्यक्ष महोदय : यही तो मेरी तकलीफ है।

SHRI S. M. BANERJEE: Sir, today we are having a discussion on the communal situation in the country. Yesterday we had made a request that some statement should be made by the Home Minister regarding the Banaras riots so that we could know the position there.

MR. SPEAKER: Since we are having the debate today, he will look into it.

12.31 hrs.

PAPERS LAID ON THE TABLE

CONCLUSIONS OF THE INDUSTRIAL COMMITTEES ON COAL MINING AND IRON AND STEEL

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-

MENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table—

- (1) A copy of the Conclusions of the Eleventh Session of the Industrial Committee on Coal Mining held at New Delhi on the 6th November 1969.
- (2) A copy of the Conclusions of the Second Session of the Industrial Committee on Iron and Steel held at New Delhi on the 16th October, 1969.

[Placed in Library. See No. LT-2213/69]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) G.S.R. 2051 published in Gazette of India dated the 22nd August, 1969.
- (ii) The Madhya Pradesh Rice (Movement Control) Amendment Order, 1969, published in Notification No. G.S.R. 2054 in Gazette of India dated the 23rd August, 1969.
- (iii) The Inter-Zonal Wheat and Wheat Products (Movement Control) Order, 1969 (Hindi version) published in Notification No. G.S.R. 2305 in Gazette of India dated the 27th September, 1969.
- (iv) The Inter-Zonal Wheat and Wheat Products (Movement Control) Amendment Order, 1969—(Hindi version) published in Notification No. G.S.R. 2306 in Gazette of India dated the 27th September, 1969.